

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.03.2021 at 2.00 PM**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : TCP/165/2016
NAME OF PETITIONER : S. Dharani & 2 Ors
NAME OF RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors
SECTION : 397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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IA/MA/IBA/TCP/TCA/CP/CA No : IA/202/2018 IN TCP/165/2016
NAME OF PETITIONER : S. Dharani & 2 Ors
NAME OF RESPONDENT : Dharani Textiles Pvt Ltd & 2 Ors
SECTION : 131 of CA 2013

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TCP/165/2016
IA/202/2018 IN TCP/165/2016

38
39

COMMON ORDER

None present for the parties for the physical hearing.

Post this matter on **14.06.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

n

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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